

**REPORTS OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

Fifth Session—Second Lok Sabha

Twenty Eighth Report



**LOK SABHA SECRETARIAT  
NEW DELHI**

*August 1958*

Price Re. 0-62

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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**TWENTY-EIGHTH REPORT**

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Twenty-eighth Report.

2. The Committee met on the 23rd September, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Saturday, the 27th September, 1958.

3. The Members whose resolutions had been included in the List of Business for the 27th September, 1958 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Sarvashri K. T. K. Tangamani and Hem Raj as also the representatives of the Ministries of Home Affairs, Food and Agriculture, Defence and Labour and Employment attended the sitting.

4. The Committee after hearing the members and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to each resolution recommend the following time-table:—

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| (1) Resolution regarding Commission to adjudicate boundary disputes between the States of Orissa, Madhya Pradesh and Bihar.        | Out of the total time of 1 hour allotted to this resolution 1 minute was taken up on the 12th September, 1958. The balance of 59 minutes would be available on 27th September, 1958. |
| (2) Resolution regarding Appointment of a Committee to inquire into the unemployment problem.                                      | 1½ hours.  |
| (3) Resolution regarding Introduction of Compulsory Military Training in educational institutions.                                 | 2½ hours.  |
| (4) Resolution regarding Appointment of a Committee with regard to the implementation of the directive principles of State Policy. | 2 hours.   |
| (5) Resolution regarding Statutory recognition of Trade Union.   | 1½ hours.  |
| (6) Resolution regarding Introduction of co-operative farming.   | 2½ hours.  |
| (7) Resolution regarding Educational qualifications for membership of Parliament and State Legislatures.                           | 2 hours.   |

**HUKAM SINGH.**

**NEW DELHI;**  
*The 25th September, 1958.*

## ANNEXURE

### Proceedings of Lok Sabha re: Adoption of Reports

(1) MOTION RE: ADOPTION OF THE TWENTY-THIRD REPORT OF COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 16th August, 1958:—

“That this House agrees with the Twenty-Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th August, 1958.”

[L.S. Deb. Part II, dated the 16th August, 1958.]

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(2) MOTION RE: ADOPTION OF THE TWENTY-FOURTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 22nd August, 1958:—

“That this House agrees with the Twenty-Fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 20th August, 1958.”

[L.S. Deb. Part II dated the 22nd August, 1958]

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(3) MOTION RE: ADOPTION OF THE TWENTY-FIFTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 30th August, 1958:—

“That this House agrees with the Twenty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th August, 1958.”

[L.S. Deb., Part II dated the 30th August, 1958]

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(4) MOTION RE: ADOPTION OF THE TWENTY-SIXTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Shraddhakar Supakar and was adopted by the House on the 12th September, 1958:—

“That this House agrees with the Twenty-Sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th September, 1958.”

[L.S. Deb., Part II dated the 12th September, 1958]

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(5) MOTION RE: ADOPTION OF THE TWENTY-SEVENTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Shri Balasaheb Patil and was adopted by the House on the 19th September, 1958:—

“That this House agrees with the Twenty-Seventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th September, 1958.”

[L.S. Deb., Part II dated the 19th September, 1958]

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(6) MOTION RE: ADOPTION OF THE TWENTY-EIGHTH REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

The following motion was moved by Sardar Hukam Singh:—

“That this House agrees with the Twenty-Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 27th September, 1958.”

The Motion was adopted by the House on the 27th September, 1958 in the following amended form:—

“That this House agrees with the Twenty-Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th September, 1958 subject to the modification that the time allotted to the Resolution regarding appointment of a Committee to enquire into the unemployment problem, be increased from 1½ hours to 3 hours.”

[L.S. Deb., Part II dated the 27th September, 1958]

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